

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.37/230/2023
NAME OF THE COMPANY	Lenora IT Solutions Pvt Ltd (Transferor Co.) & Quadrant Resources Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Present: Ld. PCS Mr. S. Vikas Reddy for the Petitioner.
Mr. Vasantao Meshram, Asst., Director of OL.

It is stated by the Asst., Director of OL that Report has been filed. RD report filed. For filing compliance memo, **matter is adjourned to 05.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)